

RAJYA SABHA

Monday, the 7th July, 1980|the 16
Asadha, 1902 (Saka)

The House met at eleven of the

clock, Mr. Chairman in the Chair.
Members Sworn

1. Shri Ramchandra Bharadwaj
(Bihar)

2. Shrimati Manorama Pandey
(Bihar)

3. Shri Rambhagat Paswan (Bihar)

4. Shri Indradeep Sinha (Bihar)

5. Shri Sitaram Kesri (Bihar)

6. Shri Praveen Kumar Prajapati
(Madhya Pradesh)

7. Shri Rajendra Singh Ishwar
Singh (Madhya Pradesh)

8. Shri Jagannath Sitaram Akarto
(Maharashtra)

9. Shrimati Nazama Akbarali Hep-
tula (Maharashtra)

10. Shri Shanti Girdharlal Patel
(Maharashtra)

11. Shri Shyam Sundar Mohapatra
(Orissa)

12. Shri Harvendar Singh Hanspal
(Punjab)

13. Shri Jagdev Singh Talwandi
(Punjab)

14. Shri Duleshwar (Rajasthan)

15. Shri Ram Niwas Mirdha (Ra-
jasthan)

16. Shri L. Ganesan (Tamil Nadu)

17. Syed Ahmed Hashmi (Uttar
Pradesh)

18. Shri M. R. Shervani (Uttar
Pradesh).

19. Shri Dharmavir (Uttar Pradesh)

20. Shri Khurshed Alam Khan
(Uttar Pradesh)

21. Chaudhary Ram Sewak (Uttar
Pradesh)

22. Shri Sudhakar Pandey (Uttar
Pradesh)

23. Dr. Rudra Pratap Singh (Uttar
Pradesh)

24. Shri Asad Madni (Uttar Pradesh)

25. Shri P. N. Sukul (Uttar Pra-
desh)

26. Shri Joseph Leon Alban D'Souza
(Maharashtra)

SHRI YOGENDRA SHARMA
(Bihar): Sir, I am on a point of or-
der.

MR. CHAIRMAN: We have done
nothing to have a point of order.

SHRI YOGENDRA SHARMA:
Please hear me. It is very correct and
very good that in our House, Mem-
bers desiring to take oath in Urdu
are allowed to do so. But in some le-
gislatures—I have no intention to in-
terfere in the working of the State
Legislatures, but it is a violation of
the Constitution—Members are not
allowed to take their oath, in U.P.
Legislature, in Urdu. It is a violation
of the Constitution.

SHRI BHUPESH GUPTA (West
Bengal): Sir, I have something to
add in this connection. Thank you,
Sir, and I thank the House also. This
is what it should be. One Member of
a House, Dr. Z. A. Ahmad once in
the U.P. Council was not allowed to
take his oath initially in Urdu. We
have got similar reports now. This is
impermissible. I think I was given
an assurance that such a thing would
never happen. I was in touch with the
Government here and the Govern-
ment there also but it does appear
that like many other assurances
given, they are violated as easily as
they are given. I, therefore, request
you, Sir, to make enquiries into this
matter and see that Urdu language is
given its due respect and place in our

national life as a great language of culture and civilisation.

श्री रामेश्वर सिंह (उत्तर प्रदेश) :

मेरा एक प्वाइंट आफ आर्डर है। अभी चार रोज पहले हाऊस में गृह मंत्री श्री जेल सिंह ने यह बयान दिया था कि (Interruptions)

MR. CHAIRMAN: I am afraid, there are other matters. Please sit down. As regards the two points of order which have been made...

श्री रामेश्वर सिंह : आप मेरी बात सुन लीजिए। मेरा प्वाइंट आफ आर्डर है। हम जो बात कहना चाहते हैं वह एक बहुत गंभीर मामला है और इस तरह से सदन में जबरदस्ती चलाना चाहेंगे तो सदन की कार्यवाही आज मैं नहीं चलने दूंगा और इस के लिये जो कुछ भी करना चाहेंगे आप ताकत के बल पर वह आप करें, हम आप से बाहर रास्ते पर भी निपट लेंगे। श्रीमन्, (Interruptions) सभापति महोदय, मैं... (Interruptions)

MR. CHAIRMAN: Please sit down. We have got other matters to go through.

श्री रामेश्वर सिंह : आपकी आज्ञा से मैं सदन की कार्यवाही नहीं चलने दूंगा। (Interruptions) श्री जेल सिंह जी ने (Interruptions) आप मेरी बात सुन लीजिए। (Interruptions)

श्री सभापति : बैठ जाइए। बैठ जाइए।

श्री रामेश्वर सिंह : आपको मेरी बात सुननी होगी (Interruptions)

MR. CHAIRMAN: Please sit down; please sit down.

श्री रामेश्वर सिंह : कृपया मेरी बात आप सुन लीजिए। (Interruptions)

MR. CHAIRMAN: Will you please sit down? I am standing; therefore, you must sit down. I am asking you to sit down. Will you sit down? I am giving you a last warning. Will you sit down?

श्री रामेश्वर सिंह : आप सुन लीजिए नहीं तो हम कार्यवाही नहीं चलने देंगे।

MR. CHAIRMAN: Please calm yourself. Order, Order. This way, it will not do. If you threaten me that you will not allow proceedings of the House to go on, I shall threaten you that you shall not be here to disturb me.

श्री योगेन्द्र शर्मा : सर, मेरे प्वाइंट आफ आर्डर का क्या हुआ ?

MR. CHAIRMAN: I have noted it. There is no reply from me. I have noted it.

RE. CERTAIN REMARKS MADE IN THE HOUSE

SHRI KHUSHWANT SINGH (Nominated): Mr. Chairman, Sir, I was very much hoping to open my account in this august assembly with the usual maiden speech of good cheer. I regret the tone of bitterness that I will use today. I would like to assure you, Sir, when I say it, I speak with pain and anguish, not with anger and recrimination. This matter concerns all of us and the honour of this House.

It is a well-laid rule that no one Member of this House has a right to be offensive and insulting about another. If there is any doubt in any one's mind, I quote rule 238:

"A member while speaking shall not..."